

caste, creed, region, etc. Since the Scheme is implemented by State Governments/UTs, any complaint regarding caste discrimination received, is taken up with State Government for taking necessary action.

Omnibus legislation to tackle trafficking

1433. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) Whether Government proposes to bring omnibus legislation to tackle trafficking and address slavery, sexual exploitation and forced labour, if so, the details thereof;

(b) Whether any task force under the Ministry has been set up to deal with different aspects of trafficking and effective monitoring, if so, the details thereof; and

(c) by what time the legislative measure would be finalized by Government?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) Yes Sir. An Inter- Ministerial Committee under the Chairmanship of Secretary, Women and Child Development has been constituted on 16.11.2015 for preparing a comprehensive legislation on tackling various aspects of trafficking.

(b) No Sir.

(c) The Government to finalize the legislative measure on submission of report by the Inter-Ministerial Committee.

Sukanya Samridhi accounts details under BBBP

1434. SHRI. TIRUCHI SIVA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the amount that has been allocated for the media campaign for the Beti Bachao Beti Padhao (BBBP) scheme;

(b) the details regarding the multi-sectoral action taken by the Ministry so far, State/Union Territory-wise; and

(c) the details relating to the number of Sukanya Samridhi accounts opened under the BBBP scheme till date, State/Union Territory-wise?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) Under the Beti Bachao Beti Padhao (BBBP) Scheme, an amount of ₹ 25.00 crore has been allocated for the media campaign for the Financial Year 2015-16.

(b) Government of India has introduced the Beti Bachao Beti Padhao (BBBP) scheme for survival, protection & education of girl child. It aims to address the issue of declining Child Sex Ratio (CSR) through a mass campaign across the country targeted at changing societal mindsets and creating awareness about the criticality of the issue. It is a joint initiative of Ministry of Women and Child Development, Ministry of Health & Family Welfare and Ministry of Human Resource Development. The Sectoral interventions under the programme include the following:

- (i) Ministry of Women and Child Development: Funds are provided to districts and States for Training and Capacity-building-Orientation and Sensitization, for various Innovation and Awareness generation activities.
- (ii) Ministry of Health & Family Welfare: Monitoring for effective implementation of Pre-Conception and Pre-Natal Diagnostic Techniques (PC&PNDT) Act, 1994 includes strengthening PNDT Cells and setting up monitoring committees; Increase institutional deliveries; Promoting registration of births.
- (iii) Ministry of Human Resource Development: Ensure universal enrolment of girls; achieve decreased drop-out rate; Implement girl child friendly standards in schools; strict implementation of Right to Education (RTE); construction of functional toilets for girls.

(c) Sukanya Samridhi Yojana comes under the purview of Department of Economic Affairs, Ministry of Finance. The number of Sukanya Samridhi Accounts opened State/Union Territory-wise, is as follows:-

Sl. No.	Name of Postal Circle	Total No. of Accounts opened upto 31-10-2015 (from the date of introduction)
1	2	3
1.	Andhra Pradesh	662615
2.	Assam	130086
3.	Bihar	193132
4.	Chhattisgarh	66192

5.	Delhi	93557
6.	Gujarat	163396
7.	Haryana	224368
8.	Himachal Pradesh	113726
9.	Jammu and Kashmir	110154
10.	Jharkhand	316695
11.	Karnataka	873650
12.	Kerala	271246
13.	Madhya Pradesh	227535
14.	Maharashtra	525111
15.	North East	36789
16.	Odisha	305379
17.	Punjab	181254
18.	Rajasthan	241791
19.	Tamil Nadu	1118786
20.	Uttar Pradesh	858531
21.	Uttarakhand	204125
22.	West Bengal	503136
TOTAL		7421254

Condition of Government run orphanages

1435. SHRI ANUBHAV MOHANTY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that the condition of Government run orphanages have gone from bad to worse in the past 5 years;

(b) the reason that most of the children of the orphanage prefer to run away rather than staying back;

(c) whether the Minister would consider attaching every Government run orphanages to a volunteer organisation for close monitoring and proper maintenance; and